

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 1745

TO BE ANSWERED ON AUGUST 01, 2024

REVAMPING OF PMAY-U

NO. 1745. DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is true that the Government is revamping the Pradhan Mantri Awas Yojana – Urban (PMAY-U) for the urban poor and if so, the details thereof;**
- (b) whether the Government is considering factors like climate change and disaster risks that impact both animals and the environment in Tamil Nadu and if so, the details thereof;**
- (c) the number of houses built under PMAY-U in Madipakkam, Sunnambu Kolathur and Perumbakkam in 2023-24; and**
- (d) the details of the number of houses and location under the revamped scheme in Madipakkam, Sunnambu Kolathur and Perumbakkam?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (d): ‘Land’ and ‘Colonisation’ are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy**

Scheme (CLSS). Based on project proposals submitted by the State/UT Governments under PMAY-U, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.33 lakh have been grounded and 85.04 lakh are completed/delivered to the beneficiaries in urban areas as on 22.07.2024. The remaining houses are at different stages of construction. The scheme has been extended till 31.12.2024, except for CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

The Union Cabinet on 10.06.2024 has resolved to provide assistance to 3 crore additional rural and urban households for the construction of houses, to meet the housing requirements arising out of the increase in the number of eligible families.

As per the budget 2024-25, PMAY-Urban 2.0 aims to address the housing needs of 1 crore urban poor and middle-class families with an investment of ₹10 lakh crore and Central Assistance of ₹2.20 lakh crore.

The details of number of houses sanctioned, grounded and completed/delivered to beneficiaries under PMAY-U in Madipakkam, Sunnambu Kolathur and Perumbakkam in 2023-24 are at Annexure.

Annexure referred in reply to LS USQ No. 1745 due for answer on 01.08.2024

Details of number of houses sanctioned and completed/delivered to beneficiaries in Madipakkam, Sunnambu Kolathur and Perumbakkam in 2023-24 under PMAY-U

City	Houses Sanctioned (Nos.)		Houses Completed/Delivered (Nos.)	
	Since Inception	During 2023-24	Since Inception	During 2023-24
Madipakkam	603	Nil	603	Nil
Sunnambu Kolathur	190	Nil	179	2*
Perumbakkam	33	Nil	33	Nil

***Includes houses completed during the period which were sanctioned in preceding years.**